

Statement

| | Red Fort | Sabarmati | Shalimar |
|-------------------------------------|----------|-----------|----------|
| | Rs. | Rs. | Rs. |
| Average daily income | 879.00 | 77.00 | 230.00 |
| Average daily expenditure | 822.00 | 211.00 | 351.00 |

Assistance by IDBI to U.P. and Gujarat

5324. SHRI AMARSIGNH CHAUDHARI:

SHRIMATI SAVITRI SHYAM:

Will the Minister of FINANCE be pleased to state:

(a) whether the assistance by the Industrial Development Bank of India to U.P. and Gujarat has substantially declined in 1974;

(b) if so, the reasons therefor; and

(c) how much assistance has been given to U.P. and Gujarat during the last two years by Industrial Development Bank of India?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) to (c) The total financial assistance sanctioned and disbursed by the Industrial Development Bank of India to the industrial concerns located in the States of U.P. and Gujarat during its accounting years 1972-73 and 1973-74, (July-June), was as under:—

(Rs. in crores.)

| State | Financial Assistant | | | |
|----------------------|---------------------|---------|-----------|---------|
| | Sanctioned | | Disbursed | |
| | 1972-73 | 1973-74 | 1972-73 | 1973-74 |
| 1. U. P. | 7.83 | 7.94 | 3.01 | 6.55 |
| 2. Gujarat | 8.84 | 16.00 | 11.01 | 16.48 |

It would be observed from the above figures that the financial assistance sanctioned and disbursed to industrial concerns located in the States of U.P. and Gujarat during the year 1973-74 has not declined but has increased as compared to the assistance given during the year 1972-73.

Installments paid to depositors by M/s. Globe Motor Co. Limited

5325. SHRI G. P. YADAV: Will the Minister of FINANCE be pleased to state:

(a) the number of instalments paid to the depositors by M/s. Globe

Motors Co Limited, New Delhi after the decision and direction given by the Delhi High Court;

(b) whether the last instalment due for payment has been released; and

(c) if not, the reasons therefor and what action Government propose to take against defaulting concern and ensure immediate payment to the depositors?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) and (b). The Company has reported to the